239	Written Answers			[RAJYA SABHA]					to Questions			24
1	2										3	
16	Assam (E)	•		•		•	4	•			283552	
17	Chandigarh								•	•	258453	
18	Goa	•									131481	
19	Jammu & Kashm	ir (E)	•					٠			124980	
20	Pondicherry (E)	•	•		•				•		79865	
21	Himachal Pradesh	ł.			•		•	•			67103	
22	Nagaland			•							64437	
23	Manipur .		•	•			. •		٠		46688	
24	Meghalaya .	•		•					•		31629	
25	Sikkim (E) .			•			•				22572	
26	Tripura .	٠	•					•			21044	
27	Mizoram .	•		•	•	•					15771	
28	A&N Islands	•					•		•		9194	
29	Daman & Diu	•	•		•						7610	
30	Dadra & Nagar H	laveli		•							5864	
31	Arunachal Prades	h	•								5830	
32	Lakshadweep	•	•	•	•	•				•	426	
:		A	LL IN	T AIGI	OTAL	(P)	<i>i</i> •	•			21309866	

(P): Provisional (E):

Estimated

Manufacturing of Ships in India

1860. SHRI RAO;	V.	HANUMANTHA
DR. SHRIK JICHKA		RAMCHANDRA

Will the of SURFACE Minister TRANSPORT be pleased to state;

(a) how many ships were buSlt in India year-wise during the last three years; -how many of them were built in public and how many in private se-itor and their approximate value;

(c) how many ships (with their value) were imported in India and exported out of India during this period?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) ; (a) to (c) The information is being collected and will be laid on the Table of the House.

Registration of Carvans with RTO

1861. SHRI G. PRATHAPA REDDY; Will the Minister of SURFACE TRANSPORT be pleased to state;

(a) the number of Caravans which

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(b) what are tl_e rules and regulations tor register: ng a Caravan;

(c) how much $i\vert$ annual tax on Caravan; and

(d) whether rules for vehicular Caravan and Trailer Caravans are the same?

THE MINISTER, OF STATE OF TILE MINISTRY OF SURFACE TRANSPORT SHRI JAGDISH TYTLER); (a) t_0 (d) Information is being collected and will be laid on the Table of the House.

Pending Proposals of Andhra Pradesh

.1862. DR. NARREDDY THULASI REDDY: Will th Minister of SURFACE TRANSPORT be pleased to state:

fa) how many works have been sanctioned in Andhra Pradesh under Central Foad Fund since 1989-90 till date;

(b) what is the cost of those works;

(c"> aa per revised estimates how much amount has to accruee to Andhra Pradesh under CRF since 1989-90 till date;

fd) how many vorks of A.P. under C.H.F. are pending with Government of India;

(e) what are tt e reasons for pend ing and

ft) when these workg will be sanctioned?

THE MINISTER OF STATE OF T.ME MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER); (a) to (f) Government of Andhra Pradesh sent 401 proposals costing Rs. 289.27 crores for consider-ation against projected accrual of C.R.F. on the basis of Revised Resolution on augmentation of the Fund adopted by the Parliament. As actual taken place so far only 5 schemes costing Rs. 1621.40 lakhs have been approved since 1989-90, the Central Government share being Rs. 981.40 lakhs bastd on the accruals upto March, 1997 as per Old Resolution. The pending • proposals cannot be considered for sanction unless the funds ra eaugmented as per tha revised resolution.

दिल्ली में यातायात की समस्या

† 1863. श्री गोपाल सिंह जी सोलंकी : क्या जल-भूतल परिवहन मंत्री यह बताने की कपा करेंगे कि :

(क) क्या दिल्ली में वाहनों की संख्या बढ़ने से यातायात की समस्या विकट हो गई है; श्रीर

(ख) सरकार ने इस समस्या को सुलझाने के लिए क्या प्रयास किए हैं ?

जल-भूतल परिवहन मंद्रालय के राज्य मंत्री (श्री जगदीश ढाइटलर) : (क) जी हां।

(ख) परिवहन के व्यक्तिगत साधनों की ग्रापेक्षा सार्वजनिक परिवहन को बढावा देने के लिए राष्ट्रीय राजधानी क्षेत्र दिल्ली की सरकार ने निजी प्रचालकों के लिए 3000 स्टेज कैरिज परसिटों की स्कीम लाग की है। इस समय परिवहन के व्यक्तिगत साधनों का प्रयोग करने वाले यात्रियों को सार्वजनिक परि-वहन की ग्रोर उन्मख करने के लिए राष्ट्रीय राजधानी क्षेत्न दिल्ली की सरकार ने व्हाइट लाइन बसों के लिए 600 विशेष स्टेज कैरिज परमिटों की स्कीम लागू की है। दिल्ली परिवहन निगम ने उन यात्रियों को जो भीड़ भाड़ वाली शहरी बसों में यात्रा नहीं कर सकते, तीव तथा ग्रारामदायक यात्रा सुविधा प्रदान करने के लिए ग्रीन लाइन बसें चलाई ぎ 1

राष्ट्रीय राजधानी क्षेत्र दिल्ली की सरकार ने सस्ती परिवहन सुविधा प्रदान करके स्रकेले यात्रियों की स्रावश्यकत्ताओं को पूरा करने के लिए प्वाइंट टू प्वाइंट मोटर साईकिल टैक्सी सेवाएं लागू करने का निर्णय लिया ३